

**HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR
(Through Virtual Mode)**

CONC No. 104/2017

Shakeel Ahmad Magray

.... Applicant(s)

Through:- Mr. Z. A. Qureshi, Advocate

V/s

Mohammad Shafi Rather

.....Non-applicant(s)

Through:- Mr. M. Amin Khan, Advocate.

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

This application is pending in this Court since 2017, but objections have not been filed till date.

Mr. M. Amin Khan, learned counsel for non-applicant seeks and is granted four weeks' time to file objections.

List on 06.08.2020.

**(Sindhu Sharma)
Judge**

SRINAGAR

23.06.2020

SUNIL-II